

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. NO. 194 OF 2016 in
DFR NO. 813 OF 2016**

Dated: 22nd April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Adani Power Maharashtra Ltd.Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr.Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Akshat Jain
Mr. Nishtha Kumar

ORDER

**I.A. NO. 194 OF 2016
(*Appl. for condonation of delay*)**

Issue notice to the Respondents returnable on 11.05.2016. Dasti in addition is permitted.

List the matter on **11.05.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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